Oral Answers

earlier question by hon. Members, Shri Panika was that we are giving the same price to the exporters who would be exporting steel tubes or pines to foreign countries, comparable to the price that they would have got under S.G.L. licences of replenishment, so that if they buy steel indigenously, they should not be put to any loss. As far as the exports are concerned, because of the price factors, the steel will be available to them indigenously for exports at the same prices which are the current international prices of steel. They would not be put to a loss and they would be in a position to export more.

As far as the exports go, that depends upon the efforts made by individual parties, and there are many countries which have been the recipients of steel from us. They are Bahrain, Dubai, Doha, Iran, Iraq, etc. These have been the countries to which our exporters have been exporting steel in the past. This year even Australia, Nepal, Sri Lanka, Oman, Norway, and Philipines have been the recipients of steel. But now currently because of the glut of steel production in the international market, many countries have undercut their production. Therefore, competition has grown in the international field. exporters have to compete in a fiercely competitive market. Professor Chakraborty knows that in the economies of scale this factor is a major factor as far as exports go.

Children missing in Delhi

*149. SHRI SURAT BHAN: SHRI ATAL BEHARI VAJPAYEE:

Will the Minister of HOME AFFAIRS be pleased to lay a statement showing:

(a) the number of children mis sing in Delhi in each of the last three years and in the current year;

- (b) how many of them were recovered and returned to parents;
- (c) in how many cases culprits were punished by courts of law;
- (d) how do these figures compare with those of other States?

THE MINISTER OF HOME AFFAIRS (SHRI VENKATASUB-BAIAH): (a) to (d). A statement is laid on the Table of the House.

Statement

The number of children ported missing and the number reported traced according to Delhi Police Station records are indicated below:-

Year	No. of No of children children reported reported missing ted (i) traced
	(ii)

			
1979		5007	2571
1980		7899	2994
1981		5505	3096
1982		2962	2248
(upto	15-9-1982)		•
	1	_	

The number of children traced will actually be more than the indicated in (ii) above in as much as the parents do not report to the Police instances of missing children returing to them, on their own accord.

Prosecution is launched only in cases of kidnapping. The number that ended in conviction indicated below:-

1979 かったけ、 学教機 1980 1861

No all India figures of cases of missing children reported to the Police are available to make it possible to have \comparison.

श्री सूरज भान : ग्रध्यक्ष महोदय, यह समस्या काफी गम्भीर है । मंत्री महोदय ने कहा है कि वापिस ग्रा जाने वाले बच्चों का नम्बर इससे ज्यादा हो सकता है, क्योंकि मां-बाप कई बार बताते नहीं हैं कि बच्चा वापिस ग्रा गया है । मैं समझता हूं कि गुम होने वाले बच्चों का नम्बर भी इस कालम में दिये जाने से कहीं ज्यादा है, क्योंकि कई बार रिपोर्ट लिखवाई नहीं जाती । ग्रापके ग्रांकड़ों के मुताबिक लगभग 10,484 बच्चे ग्रभी तक मिले नहीं हैं । लगभग 2 बच्चे रोजाना दिल्ली में गुम हो रहे हैं ।

मैं मंत्री महोदय से यह जानना चाहता हूं कि कुछ गिरोह यहां काम कर रहे हैं ग्रीर वह बहुत खतरनाक हैं। बच्चा गुम होता है तो मां-बाप को दु:ख होता है, लेकिन गिरोह के लोग बच्चे को भ्रन्धा करके, उसके टांग, बाज भीर जबान काटकर उनको मांगने के लिये मजबूर करते हैं ग्रौर उन बच्चों का कहीं-कहीं स्मगलिंग के लिये भी इस्तेमाल किया जाता है। मेरे पास एक डफिनिट केस है। ये लोग एक बच्चे को हवाई जहाज से सफर कराते हैं ग्रौर वह ग्रटैची ले जाता है ग्रौर लाता है। बर्दाकस्मती से वह मां-बाप उसका नाम बताने को तैयार नहीं, उन्हें डर है कि **मग**र वह बतायेंगे तो वह मार दिया जायेगा ।

मैं जाना चाहता हूं कि क्या ग्रापके नोटिस में इस किस्म के गिरोह की कोई बात है ? वह गिरोह दिल्ली या दिल्ली के ग्रास-पास है, इसके बारे में ग्राप क्या कार्ववाही कर रहे हैं ? SHRI P. VENKATASUBB-AIAH: In the answer we have given the figure of missing children in 1979, 1980 and 1981. We have also given the figure of the children who have been recovered. In the year 1979, 2571, children were recovered.

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): He is asking whether there is some conspiracy and whether there is any group.

SHRI P. VENKATSUBBAIAH: Yes, I will come to that. As against five thousand and odd in 1979, we have recovered two thousand five hundred and seventy one. In 1980, 7899 were reported missing as against it we have recovered 2,994. In 1981, as against 5,525, 3,096 have been recovered. In 1982, upto 15th September, 1982 as aginst 2,962, 2,248 have been recovered.

As I have stated in my statement there are instances where parents may not even report to the Police station where they have registered the case, that the children have So, we are trying to evolve a method by which from the Police administration we want to sent a communication to the parents whether their child has come back. And if that is so, it has to be reported to the Police Station. If no reply comes, it will be presumed that the child has returned. That is one method we have been adopting There has been a Juvenile Aid Bureau also, wherein various steps have been taken by the media and other methods by which to trace back the children.

About the second part of the question, Sir, it is a fact that several gangs have been operating. But with regard to the kidnapping of children and maining them,

I would say in regard to the kidnapping, we have registered several cases of kidnapping and convictions have also been given. According to the law if the children kidnapper has been found guilty, he is convicted for seven years' life imprisonment. And if the child is maimed, the sentence may extend even to life imprisonment also. But the fact the Hon. Member has which brought to the notice that several gange are operating, I will take note of the information. But so far as we are concerned, the Police is vigilant and wherever are there, we will certainly take the necessary action to smash such gangs and rescue the children.

श्री सूरज भान : मैं जानना चाहता हं कि कितने केसिज में बच्चों के मां-बाप या गर्डियन्ज ने ससपेक्ट्स के नाम लिख-वाए हैं---यह कहा है कि हमारा वच्चा गुम हो गया है, हमें ग्रमुक व्यक्ति या व्यक्तियों पर शुबहा है। लोगों में यह इम्प्रेशन है कि ससपेक्ट्स का नाम लिखवाने के बावजूद कार्यवाही ठीक ढंग से नहीं होती है । ग्रगर मंत्री महोदय के पास ये फिगर्ज हैं, तो वह दे दें, वर्ना यह एथारिटीज को जरा ग्रौर एक्टिब करा दें कि जिन केसिज में ससपेक्ट्स के नाम दिए जाएं, उन्हें विगोरसली परसू करके बच्चों को तलाश किया जाए और उसमें ढिलाई न हो ।

SHRI P. VENKATASUBBAIAH: Sir, this is a suggestion for action and we will certainly take action.

SHRIMATI INDIRA GANDHI: May I add a few words, Sir ? I share the Hon. Member's anxiety. This is one of the most heinous of crimes, while all begging must be stopped—earlier we had stopped it in some places and had also made

some arrangements for beggar homes so that we could train beggars for work-I think we should consider whether child begging should be completely banned. If children are just now allowed to beg, then there would be less incentive to kidnap them.

श्रध्यक्ष भेहोंवव : क्या श्रव भी श्राप सवाल पूछ :। चाहते हैं।

DR. SUBRAMANIAM SWAMY:

MR. SPEAKER: Let me know where have you been.

DR. SUBRAMANIAM SWAMY I was not missing, Sir.

MR. SPEAKER: I was worrying whether my Member was missing.

DR. SUBRAMANIAM SWAMY: I was missing only during the Emergency, not now.

Sir, the Minister's reply shows a great deal of complacency. Unfortunately, in Delhi there is a big scare about missing children. In fact, recent incidents have all been of teenaged girls, because there is a flourishing gang which is forrecruiting teenage girls for prostitution. may say in Delhi this is the talk. would like to know from the Minister whether he is aware of it, I would say, Sir, in Jhuggi Jhonpri in Delhi there are such cases where teen-aged girls have been kidnapped. I know in my own house Servants' quarters a teen-aged girl has been just abducted and the Police has not been able to do anything about it.

The Police is not in a position also to register such cases happening in the Jhuggi Jhonpris I would

like to know from the Hon. Minister whether it is a fact that there is a gang which is abducting the teen-aged girls for the purpose of prostitution?

SHRI P. VENKATSUBBAIAH:
Sir, whenever such cases are
brought to the notice, we will
certainly take action. Sir, he has
put a specific question.

DR. SUBRAMANIAM SWAMY: How will it be brought to his notice? Will he visit those places or what? I don't understand.

SHRIP. VENKATSUBBIAH: There are instances where the parents themselves report. Then, that is a matter which the Police will go into immediately, and do investigation. Where such anti-social are operating, the Police will certainly look into that, and, see that stringent action is taken, and such things do not happen. We are constantly on the vigil. I have said that there is a squad which has been primarily for this purpose. Where ever instances of this type, viz. of abduction of children or girls are reported, we will certainly stringent ction. I can assure the hon. Member that we will not be lacking in that effort.

SHRI NIREN GHOSH: This is a very serious thing. (Interruptions)

श्रीमती विद्यावती चतुर्वेदी: माननीय मंत्री जी ने यहां पर केवल दिल्ली के ग्रांकड़े दिए हैं। उनके ग्रनुसार दिल्ली में ही हजारों ग्रपहरण किए जा रहे हैं ग्रीर उनमें से हजारों मिल भी जाते हैं। इसको देखते हुए ग्रगर सारे देश का ग्रन्दाजा लगाया जाए तो बड़ी दयनीय स्थित होगी। इसके साथ साथ बच्चों को ग्रपंग करके शिक्षावृत्ति के लिए भी

प्रेरित किया जाता है। मैं माननीय मंत्री जी से यह जानना चाहती हूं कि ऐसे भी हजारों बच्चे हैं जिनको विदेशों में भेज दिया जाता है, वे हमारी नजरों से दूर हा जाते हैं भ्रोर उनकी खोज-खबर करना हमारी पुलिस के लिए भी मुश्किल हो जाता है तो क्या ऐसे बच्कों को जानकारी भी मंत्री जी के पास है ? यदि है तो इस सम्बन्ध में व क्या कर रह हैं ?

SHRIP. VENKATASUBBAIAH: It is a wider question. (Interruptions) That is a separate question. (Interruptions.)

Production of Steel

†153. SHRI RATYENDRA NARAIN SINHA: SHRI RATAN-SINH RAJDA: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether it is a fact that the production of steel during the first quarter of 1982-83 has been less than that produced during the corresponding period of last year; and
- (b) if so, the facts thereof and the reasons there for?

THE MINISTER OF STATE THE MINISTRIES INDUSTRY AND STEEL AND MINES (SHRIMATI RAM DULARI SINHA): (a) and (b) of saleable yes, Sir. Production steel in the integrated steel plants of SAIL and in TISCO during the first quarter of 1982-83 was 62000 and 13000 tonnes respectively less than the production during the corresponding period last year.

Restrictions on supply of power, particularly for Rourkela Plant, deterioration in the quality of coal and some breakdowns of plant machinery were principal causes of this loss of production.